

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) The pendency of cases in the Delhi High Court as on 28th February, 1990 is not available. However, as on 31.12.1989, 1,09,495 cases were pending in the High Court of Delhi.

(b) Yes, Sir.

(c) Action has been taken to fill up the vacant posts, in consultation with the Chief Justice of the Delhi High Court.

#### **Development of Wayanad Place as a Tourist Centre**

1966. SHRI K. MURALEEDHARAN: Will the Minister of TOURISM be pleased to state:

(a) whether the Tourism Promotion Council has sent any proposal to Union Government for attracting tourists to Wayanad (Kerala) and converting the place as tourist centre;

(b) if so, whether there is any request from the Government of Kerala for Central assistance from India Tourism Development Corporation for implementing this proposal; and

(c) if so, the action taken by Government in this regard?

**THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):** (a) No, Sir.

(b) and (c). Does not arise.

#### **Investment in Companies by Cochin Stock Exchange**

1967. SHRI P.C. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether Cochin Stock Exchange is rapidly developing its business; and

(b) the total amount invested in companies through Cochin Stock Exchange during 1987-88, 1988-89 and 1989-90 (till now)?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) and (b). Yes, Sir. The total amount raised by companies for which Cochin is the regional Stock Exchange were Rs. 3.55 crores during 1987-88, Rs. 1.60 crores during 1988-89 and Rs. 188.02 crores during 1989-90.

[Translation]

#### **IMF Loan**

1968. SHRI RAJENDRA AGNIHOTRI: Will the Minister of FINANCE be pleased to state:

(a) whether Government borrow International Monetary Fund Loans unconditionally; and

(b) if so, the details thereof?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) No, Sir.

(b) Does not arise

[English]

#### **Cases Registered Under the Child Marriage Restraint Act, 1929**

1970. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases registered in 1987-88, 1988-89 and 1989-90 (till December, 1989) under the Child Marriage Restraint Act, 1929; and

(b) the steps taken by Government for campaign on mass-media against an early marriage?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) The information is not readily available. The same will be collected from the State Governments/ Union territory administrations and will be laid on the Table of the House.

(b) A number of steps, including stress on education, have been taken by the Government for educating people about the consequence of the evil practice of child marriage through mass media, by involving voluntary organisations in the task and by other measures. These include radio programmes, exhibiting cinema slides posters and short documentary films on T.V, group discussions with rural women, etc.

#### **Extension of Air Timing**

1971. **SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to extend timing of All India Radio Programme upto 24 hours;

(b) if so, by which time;

(c) the percentage of population covered by All India Radio programmes at present, and

(d) the action Government propose to take to improve the quality of All India Radio programmes?

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):** (a) and (b) This is Govern-

ment's long term objective which is being achieved in stages depending upon availability of technical facilities, financial resources, etc.

(c) All India Radio at present provides through Medium Wave coverage to 95% of population of the country.

(d) Improvement of programmes is a continuous process in All India Radio. The quality of programmes is periodically reviewed at All India Radio Stations and at All India Radio Headquarters. Various schemes have been initiated which include experimenting with new formats, intensive training to different categories of staff, drama and music competitions to scout new talents, serialised productions, stereo transmission and introduction of compact discs.

#### **Bank Deposits**

1972. **SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA:** Will the Minister of FINANCE be pleased to state:

(a) the amount of deposits of nationalised banks and the State Bank of India as on June 30, 1987, 1988 and 1989;

(b) whether Government propose to take steps to attract more deposits in the banks; and

(c) the action taken by Government since December, 1989 in this regard?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) The amount of deposits of public sector banks as on the last Friday of June, 1987, 1988 and 1989 were Rs. 97318 crores, Rs. 113759 crores and Rs. 131703 crores respectively.

(b) and (c). Banks make deposits mobilisation efforts like organising savings weeks or fortnights and by introducing inno-